

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-29/2007/10135 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Special Judge, CBI, Assam,
Additional Court No.1,
Chandmari, Guwahati-3.

Dated Guwahati the 4th October, 2024

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/535-38/E dtd. 03.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 10.10.2024 to 13.10.2024**. During your absence, the Special Judge, CBI, Addl. Court No.2, and in his absence, the Special Judge, CBI, Addl. Court No.3 will remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-29/2007/10136-10138 /A, dated , 04-10-2024

Copy to :

1. The Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Addl. Court No.3, Chandmari, Guwahati-3.
- ✓ 3. The Project Manager, Gauhati High Court.

04/10/24
JT. REGISTRAR (VIGILANCE)

[Signature]